By Fax/ Speed post
Most Immediate

F. No.278A/33/2016-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
(Legal Cell)

5th Floor, C Wing, Hudco Vishala Building,
Bhikaji Cama Place, R. K. Puram,
New Delhi, 1.8.2016

To,

1. All the Chief Commissioners of Central Excise/Customs/Service Tax
2. The DGDIR
3. The Web Master, Dte. General of Systems, New Delhi with the request for
   uploading this letter on the CBEC website urgently under the head 'Legal Affairs'.

Sub: Constitution of a fresh panel of Senior/Junior Standing Counsels against existing slots
for handling CBEC cases of Indirect taxation before the various High Courts and other fora
- Calling for fresh recommendations- reg.

Sir/Madam,

Please refer to the Board's letter of even no. dated 24.6.2016 vide which all Chief
Commissioners were requested to initiate the process of selection of Sr./Jr. Standing
Counsels in their jurisdiction by advertising in the Newspapers and the concerned Bar
Associations by 10.7.2016. Further, complete recommendations as mentioned in said letter
dated 24.6.2016 were required to be sent to Board by 20.8.2016.

2. As per the information available on the CBEC website, it has been observed that
some concerned zones have not yet been able to advertise the requirement of Sr./Jr.
Standing Counsels for their jurisdiction in the Newspapers and the concerned Bar
Associations, due to some unavoidable circumstances. Hence the last date for issue of
advertisement in this regard is extended to 10.8.2016.

3. It has also been decided that the last date for receipt of applications from the
candidates by the CC's will be 22.8.2016 even in those cases where the advertisements had
given an earlier date. Accordingly, the recommendations after receipt of applications,
scrutiny, interview etc. to reach the Board is also extended to 30.9.2016.

4. It must be ensured that this time limit is adhered to.

This issues with the approval of Competent Authority.

Yours faithfully,

(Y.S. Karoo)
Under Secretary to the Government of India
Tel: 011-26195405